

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

**ORDERS OF THE BENCH**

**Date of Order: 11.09.2012**

OA No. 354/2011

None present for the applicant.  
Mr. M.K. Meena, counsel for respondents.

None present on behalf of the applicant even in the second round.

From bare perusal of the order-sheets, it reveals that vide order dated 18.08.2011, notices were issued to the respondents.

From the order-sheets, it further reveals that nobody was appeared on behalf of the applicant before the court of Joint Registry (J) on 14.10.2011, 01.12.2011, 09.01.2012, 15.02.2012 & 02.04.2012. Nobody was also appeared on 24.04.2012 and 16.05.2012 before the Bench. Further on 13.08.2012, none appeared on behalf of the applicant before the Joint Registry (J).

In view of the above, it appears that the applicant is not interested to prosecute the present Original Application. Therefore, the present Original Application stands dismissed in default for non-prosecution on the part of the applicant.

*Anil Kumar*  
(ANIL KUMAR)  
MEMBER (A)

Kumawat

*K. S. Rathore*  
(JUSTICE K.S. RATHORE)  
MEMBER (J)